

22-3-94

Hon. Mr. S.N. Prasad, J.M.  
Hon. Mr. V.K. Seth, A.M.

None responds on behalf of the applicant. Shri Anil Srivastava, learned counsel for the respondents is present. This is noteworthy that on the last two dates also i.e. on 6-7-93 and 27-1-94, none responded on behalf of applicant. Thus, this being so, this O.A.No.215/90 is dismissed for the default of the applicant and for non-prosecution.

A. N.

J.M.

Re: copy of And  
Kathleen's file, copy  
of letter to Dr.  
6/9/94  
sent on 4/14/94  
is being  
considered  
OK  
Copies of  
& apple canning  
sent to  
Folger 94